

**TRANSPORT (SHRI BUTA SINGH):**

(a) to (c). Presumably the Member is referring to road development in tribal areas. Constitutionally, Central Government are primarily responsible for roads declared as National Highways which might pass through tribal areas also. In addition, Central Government also assist financially on a selective basis the development of certain State roads such as State Roads of inter-State or economic importance etc. which might also serve tribal areas. While no separate tribal sub-plan has therefore been drawn up as such under the Central Sector Roads Programme, several National Highways and other Central Sector Roads do serve some tribal areas also and a sum of Rs. 75 crores out of a total outlay of Rs. 693 crores for all National Highways and other Centrally Sponsored Schemes is proposed to be spent on these roads in the tribal areas during 1980-85 Plan period. The expenditure so far is as under:

Year	Tribal Component of the expenditure on Central Sector Road Schemes
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(Rs. in crores)

1978-79	8.10
1979-80	8.50
1980-81	13.50

In addition, a separate provision of Rs. 6.5 crores has been made under the Central Sector Roads Programme of the Sixth Plan for assisting financially selected road schemes in tribal areas not already covered by the State or Central Sector Plans.

(d) To help the States in adopting a uniform approach in the preparation of their tribal sub-plans for roads, general guidelines have been issued to all States in 1977. A copy is laid on the Table of the House. [Placed in Library. See No. LT-3013/81]

(e) Under the Minimum Needs Programme, funds for rural roads in tribal areas are earmarked by States.

**Rules for Appointment of Director Central Council for Research in Homoeopathy**

1972. SHRI CHINTAMANI JENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any rules have been framed for recruitment to the post of Director, Central Council for Research in Homoeopathy;

(b) if so, whether a copy thereof will be laid on the Table of the House and if not, why no Rules have been framed and notified so far;

(c) whether this post is at present lying vacant; and

(d) if so, the manner in which it is proposed to fill it up and how long will it take to select an incumbent therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) A copy of recruitment rules for the post of Director, Central Council for Research in Homoeopathy is laid on the Table of the Lok Sabha.

(c) Deputy Adviser (Homoeopathy) Government of India, has been discharging the current duties of the post of Director, Central Council for Research in Homoeopathy in addition to his own duties.

(d) The appointment to the post of Director in the Council will be made shortly on the recommendation of the Selection Committee and in accordance with rules & regulations and bye-laws of the Council.

## Statement

*Recruitment Rules for the post of Director, Central Council for Research in Homoeopathy*

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|--|--------------------------------|
| 1. Name of the post  | Director (Headquarters Office) |
| 2. No. of posts  | 1                              |
| 3. Classification  | Group 'A'                      |
| 4. Scale of pay  | Rs. 1500-60-1800-100-2000/-    |
| 5. Whether Selection or Non-selection.                                 | Selection                      |
| 6. Age limit for direct recruitment                                    | 50 years and below.            |
| 7. Education and other Qualifications required for Direct recruitment. | <i>Essential :</i>             |

1. First class or Second class (or equivalent) degree or Diploma in homoeopathy of atleast 4 years duration from a recognised University/or Statutory Board/faculty.
2. 12 years professional experience in homoeopathy system after obtaining degree/diploma out of which 8 years experience in responsible capacity in research/teaching in Government or any recognised institution.

## OR

1. M.B.B.S. from a recognised statutory faculty/ University with homoeopathic qualification listed in Schedule II or III of Central Council of Homoeopathy.
2. 10 years professional experience in homoeopathic system after obtaining degree/diploma out of which 7 years experience should be in research/teaching in a recognised institution.

*Desirable :*

- A. Degree in Science
- B. Administrative experience in a responsible position.

*Note :*

1. First class degree is equivalent to 60% & above.
2. Second Class degree is equivalent to 50% & above but below 60%.

Note : Professional Experience relaxable in exceptional but otherwise eligible cases.

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|---|------------------------|
| 8. Whether age & qualifications prescribed for direct recruitment will be applicable in case of promotion.                              | Not applicable.        |
| 9. Period of probation  | 2 years.               |
| 10. Method of recruitment whether by promotion or by deputation/ transfer & percentage of vacancies to be filled up by various methods. | By direct recruitment. |
| 11. In case of recruitment by promotion/deputation grades from which the promotion/deputation/transfer is to be made.                   | Not applicable.        |
| 12. If D.P.C. exists what is its extent & composition.  | Not applicable.        |

Note :—Age and experience relaxable in exceptional cases.